

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**RAJYA SABHA
UNSTARRED QUESTION NO.173
TO BE ANSWERED ON 20th July, 2021**

AYUSH dispensaries, hospitals and AYUSH educational institutions in Jharkhand

173 SHRI DHIRAJ PRASAD SAHU:

Will the Minister of AYUSH be pleased to state:

- (a) the total number of AYUSH dispensaries, hospitals and AYUSH educational institutions in the State of Jharkhand, district-wise;
- (b) the details of the funds allocated to the various schemes aimed at promoting Ayurveda system of medicine during the last three years, district-wise;
- (c) the details of amount allocated/spent and not utilised by the States and UTs during the said period and the reasons for not spending the entire amount thereon; and
- (d) the steps taken by Government to spend the entire amount in a time bound manner and to strengthen the AYUSH educational institutions?

**ANSWER
THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI MAHENDRABHAI MUNJAPARA)**

(a): The total number of AYUSH dispensaries, hospitals and AYUSH educational institutions in the State of Jharkhand, district-wise is furnished at **Annexure-I**.

(b) & (c): Ministry of AYUSH is implementing Centrally Sponsored Scheme of National AYUSH Mission (NAM) through State/UT Governments and providing financial assistance to them for development and promotion of AYUSH system of medicine including Ayurveda as per the proposals received in their State Annual Action Plans (SAAPs). Under NAM funds are being released to State/UT Governments against the approved SAAPs. However, funds are not released district-wise. The State/UT-wise status of funds allocated/spent and unspent during the last three years is furnished at **Annexure-II**. Implementation of scheme comes under the purview of respective State/UT Governments. Different States/UTs have different issues as far as implementation is concerned. However, Ministry of AYUSH has continuously pursued with State/UT Governments for expediting the progress of implementation of the activities and utilization of funds under NAM.

(d): Ministry of AYUSH in coordination with the State/UT Governments ensure complete utilization of funds allocated under the National AYUSH Mission by timely approval of the State Annual Action Plan (SAAP) and the release of grant to the States/UTs. NAM also focus on implementation efficiency and absorption capacity of the States through setting up of State AYUSH Societies and strengthening of State as well as District Programme Management Units with adequate staff and infrastructure for implementing and monitoring the mission activities. Regional Review Meetings were conducted for different States/UTs to review the progress of National AYUSH Mission, expenditure and pending UCs. Ministry has also constituted teams for conducting field visits to review the physical progress of approved activities in the States/UTs.

Further, under NAM, there is also provision of financial assistance for strengthening/upgradation AYUSH educational institutions and State/UT Governments may avail eligible financial assistance by projecting the same through State Annual Action Plan (SAAP) as per NAM guidelines.

The status of total number of AYUSH dispensaries, hospitals and AYUSH educational institutions in the State of Jharkhand, district-wise

S. No.	Name of the District	AYUSH Dispensaries	AYUSH Hospital	AYUSH Educational Institute and Hospital
1	Bokaro	40	0	00
2	Chatra	36	0	00
3	Deoghar	15	0	00
4	Dhanbad	23	0	00
5	Dumka	43	0	00
6	East Singhbhum	37	0	00
7	Garhwa	34	0	01
8	Giridih	18	0	00
9	Godda	19	0	01
10	Gumla	21	0	00
11	Hazaribag	15	0	00
12	Jamtara	30	0	00
13	Koderma	27	0	00
14	Khunti	09	0	00
15	Latehar	31	0	00
16	Lohardaga	17	0	00
17	Palamu	25	0	00
18	Pakur	28	0	00
19	Ramghar	05	0	00
20	Ranchi	35	0	00
21	Sahebganj	28	0	00
22	Saraikela Kharsawan	34	0	00
23	Simdega	26	0	00
24	West Singhbhum	38	0	00
	Total	634	0	02

Annexure-II

The State/UT-wise status of funds allocated/spent and unspent during the 2018-19, 2019-20 & 2020-21 years under NAM

(Rs. in Lakhs)

S. No.	Name of States / UTs	Amount allocated/released (Central Share)	Expenditure reported by State/UT Governments	Unspent amount
1	Andaman & Nicobar Islands	935.112	554.285	380.83
2	Andhra Pradesh	3,566.202	11.136	3555.07
3	Arunachal Pradesh	1,609.264	577.152	1032.11
4	Assam	2,686.800	111.300	2575.50
5	Bihar	3,177.833	34.117	3143.72
6	Chandigarh	248.360	40.680	207.68
7	Chhattisgarh	3,757.934	207.065	3550.87
8	Dadra & Nagar Haveli and Daman & Diu	135.864	12.750	123.11
9	Delhi	0.00	0.00	0.00
10	Goa	331.537	213.335	118.20
11	Gujarat	4,234.557	1,457.370	2777.19
12	Haryana	6,535.258	2,934.550	3600.71
13	Himachal Pradesh	4,447.842	2,036.045	2411.80
14	Jammu & Kashmir	5,331.017	2,857.726	2473.29
15	Jharkhand	1,522.312	20.000	1502.31
16	Karnataka	6,664.392	3,840.707	2823.68
17	Kerala	6,475.958	4,999.267	1476.69
18	Ladakh	0.00	0.00	0.00
19	Lakshadweep	446.483	180.227	266.26
20	Madhya Pradesh	12,450.106	5,915.397	6534.71
21	Maharashtra	4,308.643	1,223.740	3084.90
22	Manipur	2,710.021	1,087.763	1622.26
23	Mizoram	1,579.969	0.00	1579.97
24	Meghalaya	596.180	279.910	316.27
25	Nagaland	3,126.339	2,184.801	941.54
26	Odisha	2,515.470	352.259	2163.21
27	Puducherry	731.603	563.247	168.36
28	Punjab	1,282.714	2.610	1280.10
29	Rajasthan	7,286.169	568.049	6718.12
30	Sikkim	951.349	334.926	616.42
31	Tamil Nadu	4,936.798	3,614.726	1322.07
32	Telangana	1,624.542	0.00	1624.54
33	Tripura	938.750	339.980	598.77
34	Uttar Pradesh	30,151.699	19,962.769	10188.931
35	Uttarakhand	3,172.079	1,675.362	1496.72
36	West Bengal	4,389.505	1,718.451	2671.05
	Total	1,34,858.660	59,911.702	74946.961